

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA

**LIBRARY**

O.A/350/1252/2020

Date of Order: 27.01.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

RAJA MUKHERJEE  
VS  
SE. RAILWAY

For The Applicant(s): Ms. P. Dey Dhabal, counsel

For The Respondent(s): Ms. D. Ghosh Dastidar, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. At hearing, Ld. counsel for the applicant would seek liberty to withdraw the present O.A with liberty to challenge the speaking order dated 22.12.2020, as handed over by ld. counsel for the respondents.

3. Accordingly, the O.A is disposed of as withdrawn with the aforesaid liberty. No costs.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

ss